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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : ..
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

D Sanjeev Kumar
bn

Patil Kumar



ORDER

Counsels for the Petitioner present, prayed for time for reporting the settlement. At request, time is enlarged. Put up on **20.03.2018 at 10.30 A.M.**

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)